

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1242  
ANSWERED ON:31.07.2000  
INTERNET FACILITY  
ASHOK ARGAL

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) whether the Government propose to give approval to provide internet facility through cable;
- (b) if so, the details thereof;
- (c) the measures taken by the Government in this regards; and
- (d) the time by which the approval is likely to be accorded;

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS (SHRI TAPAN SIKDAR)

- (a), (b) & (c): As per the Internet policy, access to internet through authorized cable operators is permitted without additional licensing subject to applicable cable laws [The Cable Television Networks (Regulation) Act, 1995 ] as modified from time to time.
- (d) Does not arise in view of (a) ,(b)and (c) above.